

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal Nos. 52, 67, 68 & 69 of 2012**

**Dated : 07<sup>th</sup> November, 2014**

Present : Hon' ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon' ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**Appeal No. 52/2012**

**In the matter of :**

M/s Ferro Alloys Corporation Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. Rutwik Panda  
Mr. Prashanto Sen  
Ms. Anushruti  
Ms. Anshu Malik

**Appeal No. 67/2012**

**In the matter of :**

M/s Tata Steel Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. Rutwik Panda  
Mr. Prashanto Sen  
Ms. Anushruti  
Ms. Anshu Malik

**Appeal No. 68/2012**

**In the matter of :**

M/s OCL India Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. Rutwik Panda  
Mr. Prashanto Sen  
Ms. Anushruti  
Ms. Anshu Malik

**Appeal No. 69/2012**

**In the matter of :**

M/s Balasore Alloys Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. Rutwik Panda  
Mr. Prashanto Sen  
Ms. Anushruti  
Ms. Anshu Malik

**ORDER**

It is reported that the matter is still pending before the Hon'ble  
Supreme Court.

Post the matter on 12.12.2014.

(Justice Surendra Kumar) ( Rakesh Nath ) ( Justice M. Karpaga Vinayagam )  
Judicial Member Technical Member Chairperson

ts/jps